

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 958
ANSWERED ON 08/02/2024

PM-KUSUM

958.SHRI MAGUNTA SREENIVASULU REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahaabhiyan (PM-KUSUM) for the farmers in the country;
- (b) the components and objectives of the same; and
- (c) the progress made under PM-KUSUM since its inception, State/UT-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) to (c) The Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) Scheme was launched in March 2019 and scaled up last in September 2023 to provide affordable and accessible power to the farmers throughout the country. The main objectives of the PM KUSUM Scheme include to de-dieselize the farm sector, to provide energy and water security to farmers and enhance their income, and reduce environmental pollution.

The scheme has the following Components:

- (i) Component 'A': Setting up of 10,000 MW of Decentralized Ground/ Stilt Mounted Grid Connected Solar or other Renewable Energy based Power Plants by the farmers on their land;
- (ii) Component 'B': Installation of 14 lakh standalone off-grid solar water pumps; and
- (iii) Component 'C': Solarization of 35 lakh existing grid-connected agriculture pumps and through feeder level solarization (FLS).

The details of the PM KUSUM scheme are placed at **Annexure I**.

The Component wise progress made under PM-KUSUM are shown in **Annexure II**.

**Annexure-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 958
to be answered on 08.02.2024**

Details of PM- KUSUM Scheme

Components, Targets & Criteria	Financial Assistance available
<p>The Scheme is demand driven and open for all farmers of the country for implementation as per the scheme guidelines.</p> <p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy/cultivable land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations.</p> <p>Component B: Installation of 14 Lakh Stand-alone Solar Pumps in off-grid areas.</p> <p>Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump Solarisation and (ii) Feeder Level Solarisation.</p> <p>The beneficiaries under Component-B and Component-C could be individual farmer, Water User Associations, Primary Agriculture Credit Societies and Communities/Cluster Based Irrigation Systems.</p>	<p>Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is Rs. 33 Lakh per MW.</p> <p>For Component-B and individual pump solarisation under Component-C:</p> <p>CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided. However, in North Eastern States including Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided.</p> <p>In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary. Component B and Component C (IPS) of PM KUSUM scheme can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.</p>

**Annexure-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.
958 to be answered on 08.02.2024**

Progress under PM-KUSUM (as on 31.01.2024)

S. No.	State	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed
1	Arunachal Pradesh	2	0	700	199	0	0	0
2	Assam	10	0	4000	0	1000	0	0
3	Chhattisgarh	30	1	10000	0	0	157500	0
4	Bihar	0	0	0	0	0	160000	0
5	Gujarat	500	0	8082	2459	0	625500	0
6	Goa	150	0	900	0	0	11000	700
7	Haryana	85	2.25	252655	80004	0	65079	0
8	Himachal Pradesh	100	22.9	1270	638	0	0	0
9	Jammu & Kashmir	20	0	5000	838	4000	0	0
10	Jharkhand	20	0	42985	12985	1000	0	0
11	Karnataka	0	0	27214	314	0	587000	0
12	Kerala	40	0	100	8	55100	25387	2824
13	Ladakh	0	0	1400	0	0	0	0
14	Madhya Pradesh	600	16.13	22400	7134	0	295000	0
15	Maharashtra	700	2	405000	79118	0	775000	1979
16	Manipur	0	0	150	78	0	0	0
17	Meghalaya	0	0	3035	54	0	0	0
18	Mizoram	0	0	2700	0	0	0	0
19	Nagaland	5	0	265	65	0	0	0
20	Odisha	500	0	8241	1411	65000	10000	0
21	Puducherry	0	0	0	0	0	0	0
22	Punjab	220	0	103000	12952	186	75000	0
23	Rajasthan	1200	121	248720	59732	6418	200000	1811
24	Tamil Nadu	424	0	5200	3187	0	0	0
25	Telangana	0	0	400	0	0	20000	0
26	Tripura	5	0	10895	2117	2600	0	50
27	Uttar Pradesh	155	0	114790	32212	2000	370000	0
28	Uttarakhand	0	0	5685	318	200	0	0
29	West Bengal	0	0	10000	0	23700	0	20
	Total	4766	165.28	1294787	295823	161204	3376466	7384